

**GOVERNMENT OF INDIA
HEALTH AND FAMILY WELFARE
LOK SABHA**

UNSTARRED QUESTION NO:4398
ANSWERED ON:20.08.2010
SMOKING IN OFFICES
Gangaram Shri Awale Jaywant

Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state:

- (a) whether several instances of smoking of cigarettes in various Union Government offices in Delhi have been reported in the recent past;
- (b) if so, the details thereof and the action initiated against the offenders; and
- (c) the steps taken/proposed to be taken for strict enforcement of `No Smoking Laws` in Union Government offices in Delhi?

Answer

MINISTER OF THE STATE IN THE MINISTRY OF HEALTH & FAMILY WELFARE (SHRI GHULAM NABI AZAD)

(a) & (b) No.

(c) "The Prohibition of Smoking in Public Places Rules, 2008" notified vide GSR No. 417 (E) dated 30th May, 2008, effective from 2nd October 2008 provide for prohibition of smoking in all public places, including workplaces, shopping malls, cinema halls, etc.

Smoke free signages are required to be displayed at conspicuous location/s in all public places.

Surprise checking by squads is carried out periodically in government offices for enforcing the provisions of smokefree rules within respective jurisdictions.

Advocacy workshops involving authorized officers from various stakeholder departments have been organized by Ministry of Health and Family Welfare at national level to create awareness about the tobacco control laws.

A comprehensive mass media campaign through both electronic and print media to create awareness about the adverse health effects of consumption of tobacco products.